

NOTICE

NOTIFICATION NO.: 207

3rd May, 2025

All learned Advocates and Parties are hereby informed that Certified Copies in Petitions / Appeals / Applications (Appellate Side) mentioned in the list herein below are kept ready for delivery.

If, the delivery of Certified Copies are not taken within 14 days from the date of this Notice, the applications of Certified Copies will be disposed of and an amount may be credited to the Government. In that event, Certified Copies will not be issued unless fresh Application/s for the same are being made.

LIST OF PETITIONS / APPEALS / APPLICATIONS IN WHICH COPIES ARE READY FOR DELIVERY IS ATTACHED HEREWITH.

S A G B E W S C E P
0310512025
Registrar (Judicial-II)
High Court, Appellate Side,
Bombay

SENT TO CC

FROM DATE : 02/05/2025 TO DATE : 02/05/2025

Sr.No.	No.	Name	CC Ready on Date	Sent to CC Date
1	O-2884/2024	Rohit Agarwal(Party in Person)	27/01/2025	02/05/2025
2	O-5316/2024	Samiksha Kanani	28/01/2025	02/05/2025
3	O-5940/2024	MR.ANIKET K.DHAGE(RESPONDENT)	10/01/2025	02/05/2025
4	O-6200/2024	MR.PANKAJ JAGANNATH TEJAM(PETITIONER)	15/01/2025	02/05/2025
5	O-6201/2024	MR.PANKAJ JAGANNATH TEJAM(PETITIONER).	15/01/2025	02/05/2025
6	O-6290/2024	SURAJ I. ATTAR (THIRD PARTY)	15/01/2025	02/05/2025
7	O-6743/2024	MADHURI M.J. TURAKHIA (PETITIONER)	02/01/2025	02/05/2025
8	O-7399/2024	SANGRAM H. SURYAWANSHI	15/01/2025	02/05/2025
9	O-31/2025	MR.M.S.SINGH	04/01/2025	02/05/2025
10	O-68/2025	Prakash Yadav, petitioner. (Yadav Consultancy services)	07/01/2025	02/05/2025
11	O-131/2025	VESTA LEGAL	23/01/2025	02/05/2025
12	O-179/2025	J B MISHRA	13/01/2025	02/05/2025
13	O-188/2025	MR.C.M.LOKESHAPPA.	17/01/2025	02/05/2025
14	O-362/2025	ADV. RAHUL R. SHIRGAVKAR	20/01/2025	02/05/2025
15	O-395/2025	ADV. ASHOK M. SARAOGI	23/01/2025	02/05/2025
16	O-423/2025	ADV BHARAT JOSHI	24/01/2025	02/05/2025
17	O-433/2025	ADV ASHOK M SAROGI	24/01/2025	02/05/2025
18	O-520/2025	KHARE LEGAL CHAMBERS	27/01/2025	02/05/2025
19	O-534/2025	MR.PRAKASH KADAM	28/01/2025	02/05/2025
20	O-549/2025	MR.,SACHIN DHAKEPALKAR.	27/01/2025	02/05/2025
21	O-594/2025	MR.SHAUKAT AHMED JAMADAR(RESPONDENT)	31/01/2025	02/05/2025
22	O-651/2025	MR.C.G.GAVNEKAR	31/01/2025	02/05/2025
23	U-2337/2024	SUKHDEV VASUDEV YADAV (PARTY IN PERSON)	02/01/2025	02/05/2025
24	U-3579/2024	MS. SHEETAL U MALVANKAR	28/01/2025	02/05/2025
25	U-4207/2024	ABDUL K. LOKHANDWALA (THIRD PARTY)	04/01/2025	02/05/2025
26	U-6531/2024	M/S.K.H.GIRI & ASSOCIATES.	06/01/2025	02/05/2025
27	U-6532/2024	M/S.K.H.GIRI & ASSOCIATES.	06/01/2025	02/05/2025
28	U-6555/2024	ADV. M. B. GAWADE	27/01/2025	02/05/2025
29	U-7472/2024	MR.RAMESH K.BHOSALE(PARTY)	13/01/2025	02/05/2025
30	U-8132/2024	MR.SHANKAR MALAPPA SHIRGAVE (APPLICANT).	04/01/2025	02/05/2025
31	U-8370/2024	NAIK VENGURLEKAR & CO.	28/01/2025	02/05/2025
32	U-8371/2024	Nair Vengurlekar And Co	28/01/2025	02/05/2025
33	U-8924/2024	ADV V V PURWANT	09/01/2025	02/05/2025
34	U-8963/2024	ADV. SACHIN CHANDAN	18/01/2025	02/05/2025

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35	U-9025/2024	MR.MAHESH A.VASWANI	10/01/2025	02/05/2025
36	U-5/2025	ADV. VIVEK N. MACHHA	10/01/2025	02/05/2025
37	U-47/2025	HEDGEHOG & FOX LLP	04/01/2025	02/05/2025
38	U-99/2025	NAVDEEP VORA & ASSOCIATES	08/01/2025	02/05/2025
39	U-100/2025	NAVDEEP VORA & ASSOCIATES	08/01/2025	02/05/2025
40	U-125/2025	Niphad Nagar Panchayat Through Chief Officer - (RES. 1) - (MR. AMOL CHAUDHARI)	08/01/2025	02/05/2025
41	U-126/2025	Niphad Nagar Panchayat Through Chief Officer - (RES. 1) - (MR. AMOL CHAUDHARI)	08/01/2025	02/05/2025
42	U-127/2025	Niphad Nagar Panchayat Through Chief Officer - (RES. 1) - (MR. AMOL CHAUDHARI)	08/01/2025	02/05/2025
43	U-128/2025	Niphad Nagar Panchayat Through Chief Officer - (RES. 1) - (MR. AMOL CHAUDHARI)	08/01/2025	02/05/2025
44	U-138/2025	ADV. SWARALI S. JOGLEKAR	15/01/2025	02/05/2025
45	U-204/2025	DR.SUNEET GUPTA	13/01/2025	02/05/2025
46	U-206/2025	DSK LEGAL ADVOCATES	13/01/2025	02/05/2025
47	U-214/2025	Prime Legem, PARTY ADV.	10/01/2025	02/05/2025
48	U-241/2025	DR D. S. HATLE	13/01/2025	02/05/2025
49	U-269/2025	ANB LEGAL	15/01/2025	02/05/2025
50	U-288/2025	ADV. TRUPTI SHETTY	15/01/2025	02/05/2025
51	U-296/2025	SMT.SHAISTA HADI (RESPONDENT NO.2)	29/01/2025	02/05/2025
52	U-379/2025	VIRENDRA V. TAPKIR (THIRD PARTY)	18/01/2025	02/05/2025
53	U-452/2025	ADV SATAVAT P JOSHI	24/01/2025	02/05/2025
54	U-593/2025	MR.RITESH THOBDE	30/01/2025	02/05/2025
55	U-633/2025	MR.JAYWANT R.AVHAD,ADVOCATE	30/01/2025	02/05/2025
56	U-642/2025	ADV. GHANSHYAM MISHRA	30/01/2025	02/05/2025
57	U-660/2025	ADV SATYAJEET P DIGHE	31/01/2025	02/05/2025
58	U-681/2025	ADV. SAURABH M. RAILKAR	31/01/2025	02/05/2025
59	U-690/2025	ADV. BHALCHANDRA S. SHINDE	30/01/2025	02/05/2025

USP
03/05/2025
Assistant Section Officer
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High Court, Appellate Side
Bombay

OPW
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High Court, Appellate Side,
Bombay

SA Gideewal
03/05/2025
Registrar (Judl.-II)
High Court, Appellate Side
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